

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1870  
ANSWERED ON:08.03.2011  
REINING IN RASH MOTORCYCLISTS  
Sharma Dr. Arvind Kumar

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the details of the deployment of Delhi Police and Traffic Police personnel, PCR Vans, speed detecting vehicles during nights and wee hours in the National Capital Territory (NCT) of Delhi;
- (b) whether such deployment is adequate to control the law and order and traffic situation in the NCT of Delhi during such hours;
- (c) whether there are reports of several groups of motorcyclists being active during such hours who drive at high speed and indulge in anti-social activities and violation of traffic rules; and
- (d) if so, the steps taken/proposed to be taken to rein in such rash driving motorcyclists and the number of persons apprehended/arrested/prosecuted and challaned for indulging in the said activities during each of the last three years and the current year?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): Delhi Police deploys staff as per the availability for picket duty as well as patrolling in the nights and wee hours. Around 484 number of PCR-MPVs (Multi-Purpose Vehicles) are deployed consisting of one Incharge, one Gunman & one Driver on each MPV during nights and wee hours in the National Capital Territory of Delhi. However, no speed detecting vehicles are deployed during night and wee hours by Delhi Police in the NCT of Delhi. The deployment is adequate to control the law and order situation in Delhi.

(c) & (d): The Delhi Police undertakes special night checking-cum-patrolling in various parts of Delhi with the objective to curb road accidents and to enforce the discipline on the stretches of roads prone to over-speeding, rash-driving and drunken driving. No Separate record of prosecution at night is being maintained. The details of prosecution(apprehended/arrested/prosecuted and challaned) against two-wheelers indulging in violation of traffic rules during each of the last three years and the current year are given below:

Year	2008	2009	2010	2011
(upto 15/02/2011)				
Challaned	758637	1120855	900286	131090
Drivers arrested	6061	40932	11046	955
Vehicles impounded	7709	9019	3412	549